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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.754/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JULY, 2018, 10:30 A.M

Name of the Company		Asset Recocstruction Co. India Ltd -Vs- Sunil Ispat & Power Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VICTOR DUTTA, ADV } for the Applicant (ARCI)

2. V. Raja Rao } Prayer  
 Palanis Gandhi } ORDER  
 Advocate

The Ld. Counsel for the Applicant is present. None appears on behalf of the Corporate Debtor. The matter is adjourned for further consideration before the Regular Bench.

List it on 25.07.2018.

Sd  
 (Jinan K.R.)  
 Member(J)